

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 8th NOVEMBER, 2023, 10:30 A.M.

CP No. 22/CB/2023, IA (Companies Act) No. 55/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	T. Banambar Patra & Ors. -Vs- T. Krishna Patra Company Pvt. Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. S. Jena, FCS.

For Respondent (s)

Mr. Satya Smruti Mohanty, Adv
Mr. Swayamjit Rout, Adv.
Mr. Sarvavid Subash Pradhan, Adv.
Mr. Goutam Rai, Adv.
Ms. Gyaninee Nayak, Adv.
Mr. Pratyusha Mohanty, Adv.
Mr. Sambit Sekhar Moharana, Adv.

ORDER**IA No. 55/CB/2023:**

This is an application filed to restore the directorship of the third petitioner. Ld. Authorized Representative, FCS, Mr. S. Jena appears on behalf of the applicant. Ld. Counsel Mr. Swayamjit Rout appears on behalf of the respondent. Respondent taken notice. At his request, three weeks' time is granted to file reply. List the matter by 06.12.2023.

CP No. 22/CB/2023:

Both sides counsel present. Further, at the request of the petitioner counsel, further two weeks' time is granted to file rejoinder and permitted to file a convenience notes. List the matter on 06.12.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)